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14.05-1/2 hrs.

Title: Introduction of the Representation of the People (Amendment) Bill, 2002.

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI K. JANA KRISHNAMURTHY: Sir, I introduce the Bill.

14.06 hrs.

STATEMENT RE : REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE - LAID

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Representation of the People (Amendment) Ordinance, 2002.

(Placed in Library, See No. LT. 6046/2002)

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